## [RAJYA SABHA]

## Problems of admission in Delhi University

## \*453. SHRI BHADRESWAR BURAGOHAIN SHRI KRISHNA KUMAR BIRLA

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware that more than 25,000 students in the capital have been left without admission in any college as reported in the 'Hindustan Times' dated the 14th July, 1992;

(b) if so, whether Government propose to find out any solution to the problem<sub>s</sub> of admission;

(c) whether more colleges would be set up in the capital during the Eighth Plan period; and

(d) if so, the details thereof?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT SHRI ARJUN SINGH): (a) and (b) According to the information furnished by the University of Delhi, the seats in its 'Colleges,' Non-Collegiate Women's Education Board' and the School of Correspondence Courses and Continuing Education are adequate to accommodate the eligible students from Delhi Schools.

(c) and (d) There is no approved proposal for opening new colleges during the Eighth Plan. However, the Delhi Administration has been advised to initiate a dialogue with the University for opening new private colleges.

Construction of Bansagar Dam on Sone river

\*454. SHRI VENOD SHARMA: SHRI SURESH PACHOURI:

Will the Minister of WATER RE-SOURCES be pleased to state:

(a) whether it is a fact that the prestigious Bansagar Project envisag-

ing construction of a dam on river Sone in Madhya Pradesh is a joint venture of the State of Madhya Pradesh, Uttar Pradesh and Bihar and its benefits and  $cost_s$  to be shared by these States in proportion of 2:1:1:

(b) if so, the details thereof, and the action taken by Government on its part on behalf of these States;

(c) whether it is also a fact that the project has lagged behind completion schedule; and

(d) if so, the details thereof and the action proposed to be taken by Government for early completion of the project?

THE MINISTER OF WATER RE-SOURCES (SHRI V. C. SHUKLA): (a) Yes, Sir.

(b) Eansagar Project is under construction by the Government of Madhya Pradesh in accordance with the terms of tripartite agreement reached between Madhya Pradesh, Uttar Pradesh and Bihar in 1973. The Government has set up a Bansagar Control Board under the Chairmanship of Union Minister of Water Resources in 1976 to ensure efficient, economical and early execution of the project.

(c) Yes, Sir.

(d) Paucity of funds and inter-State differences on the provisions for rehabilitation and resettlement of the displaced persons are the principle reasons for the recent delays in the completion of the project. A meeting on Bansagar Control Board has been convened on 24th August, 1992. It has also been decided to rigorously follow carmarking of outlays for irrigation project in States.